

NOTICE

It has come to the notice that some Advocates/ Parties file applications on administrative side before Hon'ble the Chief Justice for transfer of their cases from one Hon'ble Bench to another Hon'ble Bench on account of certain reasons.

It is brought to the notice of all the Members of the Bar and the general public that Advocate/ parties at the first instance may move on judicial side in case transfer of a case is sought, by filing appropriate application before concerned Hon'ble Bench instead of moving an application on Administrative side before Hon'ble the Chief Justice.

Registrar (Judicial)